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## Gujarat Agricultural Produce Markets (Second Amendment) Act, 2015

### 25 OF 2015

[16 September 2015]

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# Gujarat Agricultural Produce Markets (Second Amendment) Act, 2015

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[16 September 2015]

AN ACT

further to amend the Gujarat Agricultural Produce Markets Act, 1963.

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

#### 1. Short title and commencement :-

- (1) This Act may be called the Gujarat Agricultural Produce Markets (Second Amendment) Act, 2015.
- (2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

### 2. Amendment of section 31G of Guj. XX of 1964 :-

In the Gujarat Agricultural Produce Markets Act, 1963, in section 31G, in sub-section (1), for the words "not less than five markets", the words "more than one market" shall be substituted.